

**NANDLAL KAMAL KISHORE VYAPAAR PRIVATE LIMITED (UNDER LIQUIDATION)**

**CLAIMS OF FINANCIAL CREDITORS - Form D**

**Liquidation Commencement date: 10.08.2023**

			Claim filed as on Liquidation Commencement Date - 10.08.2023					
Sl. No.	Name of the Claimants	Claim admitted during CIRP (INR)	Total Claimed (INR)	Claim Not approved/ Under Verification( INR)	Total Claim Admitted (INR)	% of Voting Share	Security Interest (Secured/ Unsecured)	Remarks
1	Gladius Fabrics Private Ltd	61,06,302			61,06,302	0.94%	Unsecured	Updated claim not received as on liquidation commencement date, Hence claim submitted during the CIRP Period admitted.
2	Bright Star Silk Industries Private Limited	-	10,00,000	-	-	-	-	Supporting document not provided to validate the claim filed as on liquidation commencement date
3	Brightline Yarn merchants pvt.ltd	30,53,151			30,53,151	0.47%	Unsecured	Updated claim not received as on liquidation commencement date, Hence claim submitted during the CIRP Period admitted.
4	Onemax yarn merchants pvt. Ltd	30,53,151			30,53,151	0.47%	Unsecured	Updated claim not received as on liquidation commencement date, Hence claim submitted during the CIRP Period admitted.
5	Tata Capital Financial Services Limited	53,92,809			53,92,809	0.83%	Unsecured	Updated claim not received as on liquidation commencement date, Hence claim submitted during the CIRP Period admitted.
	<b>TOTAL</b>	<b>1,76,05,413</b>	<b>10,00,000</b>	<b>-</b>	<b>1,76,05,413.00</b>	<b>2.72%</b>		